

ITEM NO.3

COURT NO.2

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Cr1.) No.5913/2022

(Arising out of impugned final judgment and order dated 13-04-2022 in IA No.2018/2021 passed by the High Court Of Judicature At Bombay)

P. VARAVARA RAO

Petitioner(s)

VERSUS

NATIONAL INVESTIGATION AGENCY &amp; ANR.

Respondent(s)

(FOR ADMISSION and I.R.; IA No.88110/2022 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No.88197/2022 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.88109/2022 - FOR PERMISSION TO FILE LENGTHY LIST OF DATES; and, IA No.88196/2022 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(Cr1) No.5931/2022 (II-A)

(IA No.88407/2022 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; and, IA No.88406/2022 - FOR PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 19-07-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Anand Grover, Sr. Adv.  
Ms. Nupur Kumar, AOR  
Mr. Paras Nath Singh, Adv.  
Mr. Neeraj Yadav, Adv.  
Mr. Susan Abraham, Adv.  
Mr. R. Satyanarayan, Adv.  
Ms. Nilima Dutta, Adv.  
Mr. Aditya Chitale, Adv.

For Respondent(s) Mr. S.V. Raju, ASG  
Mr. Kanu Agrawal, Adv.  
Ms. Swati Ghildiyal, Adv.  
Ms. Sairica Raju, Adv.  
Mr. Annam Venkatesh, Adv.  
Mr. A.K. Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Considering the nature of the controversy involved in the matter, it is put to the learned counsel for the parties that the matter shall be disposed of on the next occasion.

Since we have not issued any formal notice till this date, notice is hereby issued, returnable on 10.08.2022.

As Mr. S.V. Raju, learned Additional Solicitor General is appearing in the matter, the actual service of notice is dispensed with.

A compilation has been placed on record by learned Additional Solicitor General. In case any other paper(s)/material is/are to be placed on record, the same shall be filed on or before 02.08.2022.

Rejoinder, if any, be filed on or before 08.08.2022.

(MUKESH NASA)  
AR-cum-PS

(VIRENDER SINGH)  
BRANCH OFFICER